NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



RDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

ATTENDANCE CUM ORDER SHEET O NATIONAL COMPANY LAW TRIBUNA	AL, HELD OILE	M
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APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/191/2016	
NAME OF THE PETITIONER(S)	: Emirates Trading Agnecy LLC	
NAME OF THE RESPONDENT(S)	: M/s ETA engineering Ltd	
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1. S. Ar avindah for Fox Mand & Arm	ed Grea J. Pop From	15
2. R'Craw Ham Luna Misen Virjay Ald	ounrel for Rz-4	of their

ORDER

Counsels for both the parties are present and prayed for time to make final submissions in relation to the Application filed for impleadment. Put up on 22.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL) ghk

-sel-

MEMBER (JUDICIAL)